

**New gas subsidy scheme**

†\*34. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the difference of subsidised and non-subsidised gas cylinders is being directly transferred to the consumer's account after booking of gas cylinder;
- (b) if so, the details thereof;
- (c) whether this new gas subsidy scheme of Government has been launched throughout the country; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) to (d) Government of India has launched Direct Benefit Transfer for LPG (DBTL) Scheme in 20 high Aadhaar coverage districts of the country. In these districts the LPG consumers who have linked their Aadhaar number to their LPG consumer number and to their bank accounts, will get all domestic LPG cylinders (subsidized as well as non subsidized cylinder) at market price. The difference between non-subsidized price and subsidized price of domestic LPG cylinder (excluding VAT) is being transferred directly to the consumers bank account as per consumers entitlement of subsidised cylinders.

**Misuse of diesel by hotels/restaurants/canteens**

\*35. DR. CHANDAN MITRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there has been any increase in the sale of diesel in the country since November, 2012, the month when cap on subsidised cylinders was imposed;
- (b) the details of sale of diesel from November, 2012 to date, month-wise *vis-a-vis* the corresponding period during 2011-12;
- (c) the Government is aware that large number of restaurants, hotels, canteens, small producers of snacks and namkeen are using illegal Diesel Furnace in the absence of subsidised LPG resulting in high level of pollution; and

---

† Original notice of the question was received in Hindi.

(d) the fresh steps taken by Government to check the misuse of diesel as a fuel in hotels/ restaurants/canteens and resultant pollution?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) and (b) Sir, Petroleum Planning and Analysis Cell (PPAC) has reported that since September, 2012, when the cap on subsidized LPG cylinders per connection was introduced, the growth rate of diesel sale which had been above 8% before, has come down substantially. The details of sale of Diesel from September, 2012 to June 2013 month-wise *vis-a-vis* the corresponding period during 2011-12 and 2012-13 are given below:

Fig. in TMT

Month	2011-12	2012-13	2013-14	Volume (+/-) Growth	Growth in %
September	4596	4937	-	341	7.4
October	5336	5699	-	362	6.8
November	5701	5791	-	91	1.6
December	5845	6112	-	267	4.6
January	5374	5789	-	416	7.7
February	5497	5368	-	-128	-2.3
March	6047	6193	-	146	2.4
April	-	5908	6148	240	4.1
May	-	6373	6375	2	0.0
June	-	6071	5942	-129	-2.1

(c) There are no reported cases of misuse of diesel as a fuel in restaurants, hotels, canteens and by small producers of snacks and namkeen.

(d) Does not arise in view of (c) above.